

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9762/2017

MUSTKEEN

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(IA No.127208/2017-CONDONATION OF DELAY IN FILING and IA
No.127209/2017-EXEMPTION FROM FILING O.T. and IA
No.127206/2017-PERMISSION TO FILE SLP/TP)

Date : 23-02-2018 This petition was called on for hearing today.

For Petitioner(s) Mr.Deepak Mishra,Adv.
Mr. Dhananjay Garg, AOR

For Respondent(s) Mr.Gautam Kumar,Adv.
Mr. Sanjay Kumar Tyagi, AOR

Mr. Shakeel Ahmed, AOR
Ms.Sadiya Shakeel,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time as last chance is given to both the respondents to file the counter affidavit.

List the matter before the Hon'ble Court as per rules after expiry of four weeks.

SANJAY PARIHAR
Registrar

SB